OFFICE ORDER NO. 97 OF 2021

Sub.: Declaration of Holidays on 3rd Saturday, the 16th October,2021 and Monday, the 18th October,2021 and in lieu thereof to declare Court Working Days on 2nd Saturday, the 13th November,2021 and 4th Saturday, the 27th November, 2021.

Final Argument and Judgment Matters.....

Ref.: 1. Para 701, Chapter XXXVI of Civil Manual

2. This Office Notification No.SCC/ Public HolidayList-2021/3477/2020 , dated 28th December, 2020.
3. Hon'ble High Court E-mail Letter No.X(Gen) -0202/2021/1357, dated 11th October, 2021.
4. Hon'ble High Court E-mail Letter No.X(Gen) -0202/2021/1362, dated 12th October, 2021.
5. This Office Order No.96 of 2021, dated 13th October, 2021.

In continuation of this Office Order No.96 of 2021, dated 13th October, 2021 under reference at Sr. No.5, all the Judicial Officers are hereby requested that the matters, which have already been kept on **Final Argument and Judgment** on Saturday, the 16th October, 2021 and Monday, the 18th October, 2021 be kept on **Wednesday, the 20th October, 2021 instead of 13th November, 2021.**

All concerned are hereby requested to note the same and act accordingly.

COURT OF SMALL CAUSES }
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MUMBAI : 13TH OCTOBER, 2021 }

13/10/21

(Abhay J. Mantri)
Chief Judge